## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:344 ANSWERED ON:09.08.2012 PENALTY ON RIL Bapurao Shri Khatgaonkar Patil Bhaskarrao;Paranjpe Shri Anand Prakash

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has imposed a penalty of about Rs. 6,600/- crore on Reliance Industries Limited (RIL) for steep fall in gas output from the Krishna Godavari D6 (KG D6) block;

(b) if so, the details thereof and the response of RIL in this regard; and

(c) the steps taken/being taken by the Government to recover the amount of penalty imposed?

## Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a): No, Madam. This Ministry has not imposed any penalty on Reliance Industries Limited (RIL) for steep fall in gas output from the block KG-DWN 98/3.

(b) and (c): Do not arise in view of reply to (a) above.